

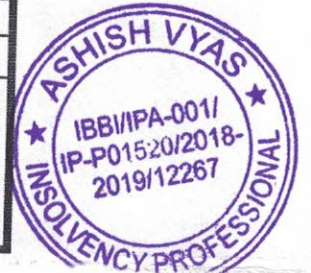
FORM G**INVITATION FOR EXPRESSION OF INTEREST**(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016**For the attention of Prospective Resolution Applicants of M/s MUDHAI DAIRY PRIVATE LIMITED****RELEVANT PARTICULARS**

1.	Name of the corporate debtor	MUDHAI DAIRY PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	18-09-2008
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies (ROC), Pune
4.	Corporate identity number / limited liability identification number of corporate debtor	U01212PN2008PTC132796
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	Registered Office: - GAT NO. 544, NARAYANWADI, CHANDOLI ROAD AT POST NARAYANWADI, TALUKA KARAD SATARA MH 415539 IN
6.	Insolvency commencement date in respect of Corporate Debtor	09/11/2022 (The order was intimated to the IRP on 18/11/2022)
7.	Date of invitation of expression of interest	10-02-2023
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Send an email at cirp.mudhaidairy@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at:	Send an email at cirp.mudhaidairy@gmail.com
10.	Last date for receipt of expression of interest	02-03-2023
11.	Date of issue of provisional list of prospective resolution applicants	12-03-2023
12.	Last date for submission of objections to provisional list	17-03-2023
13.	Date of issue of final list of prospective resolution applicants	22-03-2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17-03-2023
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum ("IM") and further information	by email to cirp.mudhaidairy@gmail.com after signing the non-disclosure agreement
16.	Last date for submission of resolution plans	16-04-2023
17.	Manner of submitting resolution plans to resolution professional	by email to cirp.mudhaidairy@gmail.com and hard copy in a sealed envelope to the address of Resolution Professional as mentioned in point no. 21
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	02-05-2023
19.	Name and registration number of the resolution professional	Mr. Ashish Vyas IBBI/IPA-001/IP-P-01520/2018-2019/12267
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Mr. Ashish Vyas, Resolution Professional, Address: B-1A Viceroy Court CHS, Thakur Village, Kandivali (East), Mumbai Suburban, Maharashtra-400101. Email: ashishvyas2006@gmail.com
21.	Address and email to be used for correspondence with the resolution professional	402, Suashish IT Park Datta Pada Road Borivali East Mumbai :- 400066 cirp.mudhaidairy@gmail.com
22.	Further Details are available at or with	Send an email at cirp.mudhaidairy@gmail.com
23.	Date of publication of Form G	10-02-2023

Date: 10-02-2023

Place: Mumbai

Ashish Vyas
Ashish Vyas
Resolution professional of Mudhai Dairy Private Limited
IBBI/IPA-001/IP-P-01520/2018-2019/12267
402, Suashish IT Park Datta Pada Road
Borivali East Mumbai :- 400066



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